

National Company Law Tribunal

Allahabad Bench

CP NO. 25 / ND / 2004

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY: Shree Narayan Developers Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ANIL KUMAR	PCS	Petitioner	Anil K.
2.	Ankit Kr Singh	PCS	Respondent	Anant

CP No. 25/ND/2004

Shri Anil Kumar, PCS for the petitioner. Shri Ankit Kumar Singh, PCS for the respondent. It is informed that an application for restoration of the name of respondent company is pending before this Bench of N.C.L.T. As, the issue of Restoration of name of the company in the Register of the ROC, Kanpur is pending and still subjudice. Hence, the Company cannot be legally represented in the present matter through its erstwhile Management before this Tribunal. Therefore, hearing in the present matter needs to be adjourned.

The matter be listed on 15th December, 2017.

— Sd —
H.P. Chaturvedi, Member(Judicial)

Date: 06/11/2017

Typed by
Jyoti